

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.1585
TO BE ANSWERED ON 26.07.2018

Funds for Development Schemes

1585. SHRI SUNIL KUMAR MONDAL:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state

- (a) whether the Government proposes to allocate more funds to the States which are performing well in implementation of various development schemes being implemented by her Ministry and if so, the details thereof;
- (b) whether any guidelines have been issued in this regard; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) to (c) Funds under National Rural Drinking Water Programme (NRDWP) is released to States / UTs as per pre-approved criteria. This Ministry has restructured NRDWP guideline to make it more competitive, outcome based and result oriented wherein fifty percent of second instalment of NRDWP fund will be released to the States based on the functionality of the piped water supply schemes in their States based on a third party evaluation report thereby rewarding those States who have more functional schemes. The balance fifty percent of the second instalment will be in reimbursement mode wherein the States will have to first spend the equivalent amount as well as their State share by 30th November of the financial year and then claim its reimbursement. The unclaimed funds under the reimbursement mode will be distributed (in proportion to their notional allocation) amongst those States who have claimed their due funds in time. This will result in competition among States to complete their schemes expeditiously and claim a higher share of NRDWP funds than their notional allocation.